## Central Administrative Tribunal Principal Bench

OA No.124/2019 MA No.127/2019

New Delhi, this the 28th day of January, 2019

## Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Suchitra Goswami w/o Prakash Goswami aged 67 years, Addl. Secy (Retd.) c/o DII 233, West Kidwai Nagar, New Delhi 110 023.

... Applicant.

(By Advocate : Shri Harpreet Singh)

Vs.

Union of India Through Vice Chairman NITI Aayog, Sansad Marg, New Delhi 110 003.

... Respondents.

## : O R D E R (ORAL):

## Justice L. Narasimha Reddy, Chairman:

Shri Harpreet Singh, learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA, without prejudice to the right of the applicant to file a fresh OA with additional pleadings. We grant permission as well as liberty.

2. The OA shall stand dismissed as withdrawn, leaving it open to the applicant to avail the remedy in accordance with law. There shall be no order as to costs.

MA No.127/2019 also stands disposed of.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy)
Chairman

/pj/